

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202

CA (CAA)- 128/ND/2019 Appeal No- 647/ 230-232/ND/2019
CA-169/C-V/ND/2019

IN THE MATTER OF:

Venus Management Consultants Pvt Ltd

...Applicant

SECTION

Under Section 230-232

Order delivered on 02.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

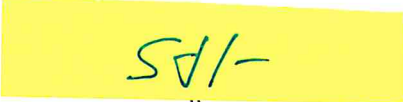
PRESENT:

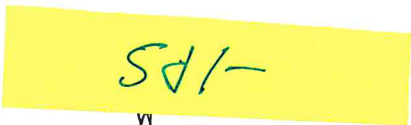
For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourn the matter to 27.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


v
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK